

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.209 of 2012

Dated: 2nd May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

West Central RailwayAppellant (s)

Versus

**Madhya Pradesh Electricity Regulatory Commission Respondent (s)
& Ors.**

Counsel for the Appellant (s) : Ms. Geetanjali Mohan

Counsel for the Respondent (s): Mr. C.K. Rai
Mr. Ravin Dubey for R-1
Mr. Manoj Dubey, Advocate (for R-2 to R-4)

ORDER

Post the matter for hearing on **18.07.2013**. In the meantime, Pleadings be completed.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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